

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 43 of 2020

IN THE MATTER OF:

Vikas Kasliwal

...Appellant

Versus

SREI Equipment Finance Ltd.

...Respondent

Present:

For Appellant : Mr. Abhishek Puri and Mr. Ankit Kohu, Advocates

For Respondent : Mr. Abhijit Sinha and Mr. Arijit Mazumdar,
Mr. Shambo Nandy, Mr. Saikat Sarkar, Advocates for
R-1
Mr. Neeraj Kr. Gupta, IRP

ORDER
(Through Virtual Mode)

16.07.2020 It has been observed in the minutes of proceedings recorded on 19th March, 2020 that the clubbed matter being '*Company Appeal (AT) (Insolvency) No. 1434 of 2019*' has been de-linked from this file and is listed before a two Member Bench of this Appellate Tribunal today at 12.30 P.M. We are of the opinion that it would be appropriate to take up the instant appeal only after that matter is disposed of.

List the matter 'for orders' on **30th July, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

/ns/gc/